GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.3654 TO BE ANSWERED ON 22.03.2023

CONSTRUCTION OF RAILWAY OVERBRIDGES IN KERALA

3654. SHRI RAJMOHAN UNNITHAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has proposed to construct around ten Railway Over Bridges (ROBs) in Kasargod Constituency of Kerala;
- (b) if so, the details thereof;
- (c) the present status of the work on each of these ROBs in Kannur and Kasargod districts in Kerala and the likely time of completion of these projects;
- (d) the current status of ROBs LC-269 (Pallikkara) where composite girder launching has been completed and the time by which it is likely to be opened for the public;
- (e) the present status of ROB U:386/LC:280 Kotikulam (KOK); and
- (f) the time by which the land acquisition is likely to be completed for the said ROB along with the proposed date of tender and completion of the work?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO.3654 BY SHRI RAJMOHAN UNNITHAN TO BE ANSWERED IN LOK SABHA ON 22.03.2023 REGARDING CONSTRUCTION OF RAILWAY OVERBRIDGES IN KERALA

(a) & (b): Total 13 Nos. Road Over Bridge (ROB) are sanctioned on cost sharing basis with State Govt. in Kasargod Constituency of Kerala. The details are as under;

SI. No.	Level Crossing (LC) No.	Km.	Between Stations
1	264	791/500-600	Trikkaripur -Payyannur
2	288	863/000-100	Uppala - Manjeswar
3	252	767/400-500	Pappinisseri - Kannapuram
4	253	769/00-100	Kannapuram - Payangadi
5	259	782/200-300	Payangadi -Elimala
6	262	789/ 500-600	Payyannur-Trikarpur
7	281	831/700-800	Kotikulam- Kasargod
8	273	815/200-300	Kanhangad- Neeleshwaram
9	265	792/600-700	Trikarpur- Payyannur
10	267	795/500-600	Cheruvathur- Trikarpur
11	291	868/700-800	Nanjeswar Yard
12	266	793/300-400	Payyanur and Charvattur
13	280	830/100-200	Kotikulamyard

- (c): The status of above ROBs in Kannur and Kasargod Districts is as under;
 - i) 6 ROB works (i.e. Sl. Nos. 1 to 6) are to be executed by Kerala Rail Development Corporation Limited (KRDCL), a Joint Venture of Govt. of Kerala and Ministry of Railway on single entity basis as per Memorandum of Understanding (MOU) dated 09.07.2021 with Govt. of Kerala. General Arrangement Drawings (GADs) have been approved. Land acquisition is to be done by State Govt.
 - ii) For 6 ROBs (i.e. Sl. Nos. 7 to 12), approach works are to be

executed by State Govt. through Roads and Bridges
Development Corporation of Kerala Limited (RBDCK), a Govt. of
Kerala Undertaking. Land acquisition is to be done by State
Govt.

iii) ROB at LC No. 280 (i.e. Sl. No. 13) is to be executed by State Govt. through RBDCK on single entity basis. GAD approved. Permission to carry out ROB work on available Railway land has been granted to RBDCK. Any further land required on the approaches is to be acquired by State Govt.

It is not possible to fix definite timeline for completion of above ROBs, as the action is to taken by State Govt. as mentioned above.

- (d): LC No. 269 (Pallikkara) falls on National Highway (NH) and ROB work is done by National Highways Authority of India (NHAI) at their own cost on single entity basis as per MOU dated 10.11.2014 between Ministry of Railways and Ministry of Road Transport & Highway (MoRTH). Further action is to be taken by NHAI. As such, it is not possible to fix definite timeline for completion of above ROB by Railways.
- (e): Status as mentioned in para (c) (iii) above.
- (f): It is not possible to fix definite timeline for completion of above ROBs by Railways, as the action is to taken by State Govt. as mentioned above.
